

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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T.C.P No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Shubham Pharmachem Pvt. Ltd.  
V/s.  
Erica Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER  
TCP No. 413/I&BP/CLB/MB/MAH/2017

First call: None present.

Second call: None present.

List this matter with peremptory direction to the Petitioner to appear and  
make submissions on the next date of hearing, failing which, this Petition will be  
dismissed for default.

List this matter on 21.8.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)